

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-502
IB-459/ND/2023

IN THE MATTER OF:

Pramod Kumar Maheshwari

.....Applicant

Vs.

Emerald Home Developers Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent present through VC. Ld. Counsel for the Applicant submits that Applicant seeks permission to withdraw this matter. Permissions is granted to withdraw the same. IB-459/ND/2023 is **dismissed as withdrawn.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)